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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/632/2019

&

**MISCELLANEOUS APPLICATION No.210/418/2020
(with MA Nos.210/367/2020 & 210/583/2019)**

Dated this Thursday, the 04th day of February, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)

**Proceeding conducted through video conferencing with the consent of
both counsels for the parties.**

Shri Ganpat Dattatrya Khartode, Age 21 years,
Residing at: A/P Kalas, Bhigwan Taiuka Indapur,
Baramati, District Pune – 413 105.

- Applicant

(By Advocate Ms. Rutuja N. Pawar)

Versus

1. The Union of India, through the Secretary to Government of India, Ministry of Communication & Information Technology, Department of Telecommunication, Sanchar Bhawan, New Delhi – 110 001.
2. Bharat Sanchar Nigam Limited, through Chairman-cum-Managing Director, Corporate Officer, 4th Floor, Bharat Sanchar Bhawan, Harish Chander Lane, Janpath, New Delhi – 110 001.
3. Divisional Engineer, OFC Maintenance (South), Mahadji Shinde Telephone Bhavan, Pune – 411 001.
4. Sub-Divisional Engineer (Admn), O/o D.G.M. Maintenance, Western Telecom Region, Mahadji Shinde Telephone Bhavan, Pune 411 001.

- Respondents

(By Advocate Shri V.S.Masurkar)

ORAL ORDER

Present:

Advocate Ms. Rutuja N. Pawar for the applicant.

Advocate Shri V.S.Masurkar for the respondents.

2. Heard both of them. The applicant has filed MA No.418/2020 enclosing therewith a copy of letter dated 11.05.2020 from office of the General Manager (Maintenance), BSNL, Pune stating that rejection of the applicant's case for compassionate ground appointment has been cancelled

and he shall be reconsidered as and when BSNL starts making compassionate ground appointments. Both the counsels submit that in view of the above letter from the respondents, MA 418/2020 may be allowed and the OA be disposed of.

3. Considering the above submission, this OA is disposed of in view of letter dated 11.05.2020 from office of the General Manager (Maintenance), BSNL, Pune. No costs.

**(Dr. Bhagwan Sahai)
Member (Administrative)**

kmg*

*JD
10/05/2020*